

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 48/MP/2025 along with I.A. No. 111/2026

Subject : Petition for approval of input price of coal supplied from Pakri Brawadih mine for tariff period from 2024-29

Petitioner : NTPC

Respondent : BSPHCL and 43 ors.

Date of Hearing : **7.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Shri Puneeth Ganapathy, Advocate, Bihar Discoms
Shri Naman Kumar, Advocate, Bihar Discoms
Shri Varun K Chopra, Advocate, MPPMCL
Shri Rahul Tomar, Advocate, MPPMCL
Shri Rahul Chauhan, Advocate, MSEDCL
Shri Harshit Gupta, Advocate, MSEDCL
Shri Mukut Choudhary, Advocate, MSEDCL
Ms. Kajal Kakani, Advocate, MSEDCL
Shri Chaitanya Ahuja, Advocate, MSEDCL
Ms. Anusha Nagarajan, Advocate, TANGEDCO
Shri Rahul Ranjan, Advocate, TANGEDCO

Record of Proceedings

The case was called out for a virtual hearing with Petition No. 1020/MP/2025.

2. During the hearing, the learned counsel for the Petitioner sought permission for amendment of the present petition, in the wake of the order dated 26.5.2026 in Petition No. 60/MP/2022 and also submitted that the IA No. 111/2026, filed seeking substitution of the name of the Petitioner from '*NTPC Limited*' to '*NTPC Mining Limited*', be allowed.

3 The learned counsels for the Respondents requested time to file a reply to the amended petition.

4. The Commission, after hearing the parties, permitted the Petitioner to file an amended petition, after serving a copy on the Respondents, on or before **1.9.2026**. The Respondents are permitted to file their reply to the amended petition, after serving a copy on the Petitioner, till **30.9.2026**, who may file its rejoinder, if any, by **21.10.2026**.



5. The I.A. No. 111/2026, seeking change of the name of the Petitioner, seeking change of name of the Petitioner from '*NTPC Limited*' to '*NTPC Mining Limited*', is allowed.

6. The Petition shall be listed for hearing on **3.11.2026**, along with Petition No. 1020/MP/2025.

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)

